

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 101 of 2000
(OA 117 of 1997)

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

Hon'ble Mr. G.S.Maingi, Administrative Member

SATIYA RAMKRISHNA BANIK

-VS-

UNION OF INDIA & ORS.(POST)

For the applicant(s) : None

For the respondents : Mr. B. Mukherjee, counsel

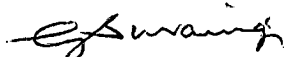
Heard on: 4-5-2000

Order on : 4.5.2000

O R D E R

D.Purkayastha, J.M. :-

None appears on behalf of the applicant. Mr. B.Mukherjee, ld. counsel appears on behalf of the respondents. We find that the case has been fixed for hearing on 8.5.2000 and it may be heard on 8.5.2000 if both sides are interested. So, M.A. application praying for ear early hearing is disposed of.



MEMBER(A)



MEMBER(J)

a.m.